

pronouncement d3r - I

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 23.01.2026

Before Shri Sandeep Gosain, JM & Shri Om Prakash Kant, AM					
Sr No		ITA No	Name of the Asseessee	Bench/ Author	Date of Hearing
1-3	ITA	3895 to 3897/M/25	F A Construction	F/AM	20.11.2025

Before Shri Om Prakash Kant, AM & Shri N K Choudhry, JM					
Sr No		ITA No	Name of the Asseessee	Bench/ Author	Date of Hearing
1	ITA	2666/M/25	Bajaj Auto Ltd.	B/AM	28.11.2025

Before Shri Om Prakash Kant, AM & Shri Sandeep Singh Karhail, JM , AM					
Sr No		ITA No	Name of the Assessee	Bench/ Author	Date of Hearing
1	ITA	344/M/25	Manisha Devnanai	I/AM	19.01.2026

Before Shri Om Prakash Kant, AM & Shri Rahul Chaudhary, AM					
Sr No		ITA No	Name of the Asseessee	Bench/ Author	Date of Hearing
1	ITA	6556/M/25	Kesaram Chatararamji Choudhary	SMC/AM	10.12.2025
2	ITA	6554/M/25	Sharda Chambers Premises Co-op Society Ltd.	SMC/AM	10.12.2025

Before Shri Rahul Chaudhary, AM & Shri Jagadish, JM					
Sr No		ITA No	Name of the Asseessee	Bench/ Author	Date of Hearing
1-2	ITA	1149 & 1150/M/25	Shapoorji & Pallonji and Co. Pvt. Ltd.	H/JM	23.12.2025
3-4	ITA	1211 & 1217/M/25	Shapoorji & Pallonji and Co. Pvt. Ltd.	H/JM	23.12.2025


ASSISTANT REGISTRAR

Received on 23.1.26 at 18:22

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Maharashtri Karve Marge, Pratishtha Bhavan,
New Marine Lines, Mumbai – 400 020

ORDERS READY FOR PRONOUNCEMENT ON 23/01/2026
[As per Rule 34(7) of the Income Tax (Appellate Tribunal) Rules, 1963]

Before Shri Jagadish (Accountant Member) and
Shri Rahul Chaudhary (Judicial Member)

Sl No	Description	Assessee's Name	Dt. Of Hearing	Bench	Author
1.	ITA No.1150/M/2025	Shapoorji Pallonji and Company Private Limited	23/12/2025	H	JM
2.	ITA No.1149/M/2025				
3.	ITA No.1211/M/2025				
4.	ITA No.1217/M/2025				


Mrs. Milan R. Patil
LDC